

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 06.03.2023										
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	27374/2023	06.03.2023	CRLA-95/1991	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-16			(Seat No-)
2	27375/2023	06.03.2023	WPC (OA) - 2248/2019	M/S R.K. BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-)
3	27376/2023	06.03.2023	WPC (OAS) - 21/2015	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-03			(Seat No-)
4	27377/2023	06.03.2023	WP (C) - 22366/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-)
5	27378/2023	06.03.2023	WPC (OAS) - 3/2015	G.C.JENA	C.O.	COURT NO. 1	Order Dtd. 2023-03-03			(Seat No-)
6	27379/2023	06.03.2023	WP (C) - 22367/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-)
7	27380/2023	06.03.2023	WP (C) - 22368/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-)
8	27381/2023	06.03.2023	CONTC-5623/2022	S. DAS	C.O.	COURT NO. 6				(Seat No-)
9	27382/2023	06.03.2023	WP (C) - 22369/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-)
10	27383/2023	06.03.2023	WP (C) - 22370/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-)

11	27384/2 023	06.03.202 3	WP (C) - 22371/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-)
12	27385/2 023	06.03.202 3	WP (C) - 22372/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-)
13	27386/2 023	06.03.202 3	WP (C) - 22373/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-)
14	27387/2 023	06.03.202 3	WP (C) - 22374/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-)
15	27388/2 023	06.03.202 3	WP (C) - 22375/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-)
16	27389/2 023	06.03.202 3	MACA- 422/201 9	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-03- 03			(Seat No-)
17	27390/2 023	06.03.202 3	WP (C) - 22376/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-)
18	27391/2 023	06.03.202 3	WP (C) - 22378/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-)
19	27392/2 023	06.03.202 3	WP (C) - 22379/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-)
20	27393/2 023	06.03.202 3	MACA- 422/201 9	P.K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2023-03- 03			(Seat No-)
21	27394/2 023	06.03.202 3	WP (C) - 22380/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-)
22	27395/2 023	06.03.202 3	WP (C) - 22381/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-)
23	27396/2 023	06.03.202 3	MACA- 421/201 9	S.K. SAHO	C.O.	COURT NO. 1	Order Dtd. 2023-03- 03			(Seat No-)

24	27397/2 023	06.03.202 3	WP (C) - 22382/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-)
25	27398/2 023	06.03.202 3	MACA- 421/201 9	P.K.PARIDA	C.O.	COURT NO. 1	Order Dtd. 2023-03- 03			(Seat No-)
26	27399/2 023	06.03.202 3	WP (C) - 22384/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-)
27	27400/2 023	06.03.202 3	WP (C) - 20311/2 020	P.K.MALLIC K	C.O.	COURT NO. 3 OLD	Order Dtd. 5000-01- 01	WPC- 20138/ 20		(Seat No-)
28	27401/2 023	06.03.202 3	WP (C) - 22385/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-)
29	27402/2 023	06.03.202 3	WP (C) - 22387/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-)
30	27403/2 023	06.03.202 3	WP (C) - 20138/2 020	P.K.MALLIC K	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 03			(Seat No-)
31	27404/2 023	06.03.202 3	WP (C) - 37200/2 022	D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 03		WRIT BRANCH-5	(Seat No-32)
32	27405/2 023	06.03.202 3	WP (C) - 4859/20 23	RABI SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-03- 03			(Seat No-32)
33	27406/2 023	06.03.202 3	WP (C) - 14980/2 020	K.C. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 03		WRIT BRANCH-1	(Seat No-30)
34	27407/2 023	06.03.202 3	WP (C) - 23974/2 022	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2023-03- 01			(Seat No-30)
35	27408/2 023	06.03.202 3	WP (C) - 22388/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-30)
36	27409/2 023	06.03.202 3	CRLMC- 764/202 3	P.C.DAS	C.O.	COURT NO. 8	Order Dtd. 2023-02- 24		CRIMINAL MISC	(Seat No-2)

37	27410/2 023	06.03.202 3	WP (C) - 22393/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-2)
38	27411/2 023	06.03.202 3	WP (C) - 22434/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-2)
39	27412/2 023	06.03.202 3	CRLMC- 615/202 3	BALARAM SINGH	C.O.	COURT NO. 8	Order Dtd. 2023-02- 16			(Seat No-2)
40	27413/2 023	06.03.202 3	WP (C) - 22436/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-2)
41	27414/2 023	06.03.202 3	WP (C) - 22113/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-2)
42	27415/2 023	06.03.202 3	WP (C) - 24385/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-2)
43	27416/2 023	06.03.202 3	WP (C) - 22112/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-2)
44	27417/2 023	06.03.202 3	WP (C) - 6145/20 23	SURESH CH. SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2023-03- 03	WRIT BRANCH-3		(Seat No-28)
45	27418/2 023	06.03.202 3	WP (C) - 24384/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
46	27419/2 023	06.03.202 3	WP (C) - 22109/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
47	27420/2 023	06.03.202 3	WP (C) - 24378/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
48	27421/2 023	06.03.202 3	WP (C) - 22108/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
49	27422/2 023	06.03.202 3	WP (C) - 24334/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)

50	27423/2 023	06.03.202 3	WP (C) - 24349/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
51	27424/2 023	06.03.202 3	WP (C) - 22107/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
52	27425/2 023	06.03.202 3	WP (C) - 24344/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
53	27426/2 023	06.03.202 3	WP (C) - 22422/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
54	27427/2 023	06.03.202 3	WP (C) - 22423/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
55	27428/2 023	06.03.202 3	WP (C) - 24341/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
56	27429/2 023	06.03.202 3	WP (C) - 22420/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
57	27430/2 023	06.03.202 3	WP (C) - 6391/20 23	R.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-03- 03			(Seat No-28)
58	27431/2 023	06.03.202 3	WP (C) - 24338/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
59	27432/2 023	06.03.202 3	WP (C) - 21191/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
60	27433/2 023	06.03.202 3	WP (C) - 20228/2 022	B.R.DALEI	C.O.	COURT NO. 20	Order Dtd. 2023-03- 03			(Seat No-28)
61	27434/2 023	06.03.202 3	WP (C) - 22419/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
62	27435/2 023	06.03.202 3	WP (C) - 19732/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)

63	27436/2 023	06.03.202 3	WP (C) - 22114/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
64	27437/2 023	06.03.202 3	CMP- 243/202 2	A.C JENA	C.O.	COURT NO. 22	Order Dtd. 2023-03- 03			(Seat No-28)
65	27438/2 023	06.03.202 3	WP (C) - 19731/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
66	27439/2 023	06.03.202 3	WP (C) - 22117/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
67	27440/2 023	06.03.202 3	WP (C) - 19730/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
68	27441/2 023	06.03.202 3	WP (C) - 23701/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
69	27442/2 023	06.03.202 3	WP (C) - 21791/2 022	S.P.NATH	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
70	27443/2 023	06.03.202 3	WP (C) - 22118/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
71	27444/2 023	06.03.202 3	WP (C) - 22119/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
72	27445/2 023	06.03.202 3	WP (C) - 21788/2 022	S.P.NATH	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
73	27446/2 023	06.03.202 3	WP (C) - 22122/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
74	27447/2 023	06.03.202 3	WP (C) - 21793/2 022	S.P.NATH	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
75	27448/2 023	06.03.202 3	WP (C) - 22123/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)

76	27449/2 023	06.03.202 3	WP (C) - 21794/2 022	S. P. NATH	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
77	27450/2 023	06.03.202 3	WP (C) - 22124/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
78	27451/2 023	06.03.202 3	WP (C) - 21981/2 022	J. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
79	27452/2 023	06.03.202 3	WP (C) - 22125/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
80	27453/2 023	06.03.202 3	WP (C) - 21979/2 022	J. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
81	27454/2 023	06.03.202 3	WP (C) - 22135/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
82	27455/2 023	06.03.202 3	WP (C) - 21982/2 022	J. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
83	27456/2 023	06.03.202 3	WP (C) - 22174/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
84	27457/2 023	06.03.202 3	WP (C) - 22101/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
85	27458/2 023	06.03.202 3	WP (C) - 23643/2 022	K.N. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
86	27459/2 023	06.03.202 3	WP (C) - 22102/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
87	27460/2 023	06.03.202 3	WP (C) - 16245/2 022	A.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
88	27461/2 023	06.03.202 3	WP (C) - 16245/2 022	A.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)

89	27462/2 023	06.03.202 3	WP (C) - 22105/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
90	27463/2 023	06.03.202 3	WP (C) - 18959/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
91	27464/2 023	06.03.202 3	WP (C) - 23223/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
92	27465/2 023	06.03.202 3	WP (C) - 23700/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
93	27466/2 023	06.03.202 3	WP (C) - 23699/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
94	27467/2 023	06.03.202 3	WP (C) - 37/2023	R.R. MEHER	C.O.	COURT NO. 22	Order Dtd. 2023-03- 03			(Seat No-28)
95	27468/2 023	06.03.202 3	WP (C) - 23698/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
96	27469/2 023	06.03.202 3	WP (C) - 23997/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
97	27470/2 023	06.03.202 3	WP (C) - 24019/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
98	27471/2 023	06.03.202 3	WP (C) - 24018/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
99	27472/2 023	06.03.202 3	WP (C) - 24015/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
100	27473/2 023	06.03.202 3	WP (C) - 23696/2 022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)
101	27474/2 023	06.03.202 3	WP (C) - 24012/2 022	BISWARANJA N PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02- 01			(Seat No-28)

102	27475/2023	06.03.2023	WP (C) - 23695/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
103	27476/2023	06.03.2023	WP (C) - 24001/2022	BISWARANJAN PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
104	27477/2023	06.03.2023	WP (C) - 25045/2022	BISWARANJAN PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
105	27478/2023	06.03.2023	WP (C) - 24207/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
106	27479/2023	06.03.2023	WP (C) - 20679/2022	BISWARANJAN PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
107	27480/2023	06.03.2023	WP (C) - 23694/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
108	27481/2023	06.03.2023	WP (C) - 24736/2022	BISWARANJAN PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
109	27482/2023	06.03.2023	WP (C) - 24734/2022	BISWARANJAN PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
110	27483/2023	06.03.2023	WP (C) - 23692/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
111	27484/2023	06.03.2023	WP (C) - 24243/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
112	27485/2023	06.03.2023	WP (C) - 24560/2022	BISWARANJAN PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
113	27486/2023	06.03.2023	WP (C) - 24244/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
114	27487/2023	06.03.2023	WP (C) - 24247/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)

115	27488/2023	06.03.2023	WP (C) - 24559/2022	BISWARANJAN PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
116	27489/2023	06.03.2023	WP (C) - 24205/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
117	27490/2023	06.03.2023	WP (C) - 24203/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
118	27491/2023	06.03.2023	WP (C) - 24382/2022	BISWARANJAN PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
119	27492/2023	06.03.2023	WP (C) - 24206/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
120	27493/2023	06.03.2023	WP (C) - 24380/2022	BISWARANJAN PARAMGURU	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
121	27494/2023	06.03.2023	WP (C) - 24209/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
122	27495/2023	06.03.2023	WP (C) - 24210/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
123	27496/2023	06.03.2023	WP (C) - 24215/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
124	27497/2023	06.03.2023	WP (C) - 24216/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
125	27498/2023	06.03.2023	WP (C) - 24225/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
126	27499/2023	06.03.2023	WP (C) - 24226/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
127	27500/2023	06.03.2023	BLAPL-9463/2022	A. SUNDARAY	C.O.	COURT NO. 5	Order Dtd. 2023-03-03	BL-3512/21,BL-		(Seat No-28)

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128	27501/2023	06.03.2023	WP (C) - 24224/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
129	27502/2023	06.03.2023	WP (C) - 23690/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
130	27503/2023	06.03.2023	ABLAPL-3603/2022	M. DALAI	C.O.	COURT NO. 5	Order Dtd. 2023-03-03			(Seat No-28)
131	27504/2023	06.03.2023	WP (C) - 23688/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
132	27505/2023	06.03.2023	WP (C) - 23687/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
133	27506/2023	06.03.2023	WP (C) - 23685/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
134	27507/2023	06.03.2023	WP (C) - 23684/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
135	27508/2023	06.03.2023	ABLAPL-3093/2022	S. DASH	C.O.	COURT NO. 5	Order Dtd. 2023-03-03			(Seat No-28)
136	27509/2023	06.03.2023	WP (C) - 23683/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
137	27510/2023	06.03.2023	BLAPL-11140/2022	UNMESH CHANDRA JENA	C.O.	COURT NO. 5	Order Dtd. 2023-03-03			(Seat No-28)
138	27511/2023	06.03.2023	WP (C) - 23681/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
139	27512/2023	06.03.2023	WP (C) - 23680/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)

140	27513/2023	06.03.2023	BLAPL-10863/2022	B. DAS	C.O.	COURT NO. 5	Order Dtd. 2023-03-03			(Seat No-28)
141	27514/2023	06.03.2023	WP (C) - 23678/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
142	27515/2023	06.03.2023	BLAPL-6124/2022	MANOJ KUMAR PANI	C.O.	COURT NO. 5	Order Dtd. 2023-03-03			(Seat No-28)
143	27516/2023	06.03.2023	WP (C) - 24290/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
144	27517/2023	06.03.2023	WP (C) - 24292/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
145	27518/2023	06.03.2023	BLAPL-8821/2022	SANJEEV UDGATA	C.O.	COURT NO. 17	Order Dtd. 2023-03-03			(Seat No-28)
146	27519/2023	06.03.2023	BLAPL-11822/2022	K.C. PANDA	C.O.	COURT NO. 5	Order Dtd. 5000-01-01	BL-4960/21, BL-8076/20		(Seat No-28)
147	27520/2023	06.03.2023	BLAPL-89/2021	NIRANJAN HARICHANDAN	C.O.	COURT NO. 7	Order Dtd. 2023-03-03			(Seat No-28)
148	27521/2023	06.03.2023	WP (C) - 24295/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
149	27522/2023	06.03.2023	BLAPL-89/2021	SARBESWAR SAHOO	C.O.	COURT NO. 7	Order Dtd. 2023-03-03			(Seat No-28)
150	27523/2023	06.03.2023	WP (C) - 24299/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-28)
151	27524/2023	06.03.2023	CRLA-462/2022	P.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-03-03		CRIMINAL APPEAL	(Seat No-7)
152	27525/2023	06.03.2023	WP (C) - 24297/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd.			(Seat No-7)

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153	27526/2023	06.03.2023	WP (C) - 24253/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-7)
154	27527/2023	06.03.2023	BLAPL-112/2022	J. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-03-03			(Seat No-7)
155	27528/2023	06.03.2023	WP (C) - 24264/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-7)
156	27529/2023	06.03.2023	WP (C) - 24269/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-7)
157	27530/2023	06.03.2023	WP (C) - 24271/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-7)
158	27531/2023	06.03.2023	WP (C) - 24274/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-7)
159	27532/2023	06.03.2023	BLAPL-10761/2022	B. DAS	C.O.	COURT NO. 5	Order Dtd. 5000-01-01	BL-589/22, BL-3018/20		(Seat No-7)
160	27533/2023	06.03.2023	WP (C) - 24201/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-7)
161	27534/2023	06.03.2023	WP (C) - 24202/2022	DEBENDRA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-02-01			(Seat No-7)
162	27535/2023	06.03.2023	BLAPL-11080/2021	SOMANATH SATAPATHY	C.O.	COURT NO. 5	Order Dtd. 5000-01-01	BL-3364/20, BL-5987/18, BL-6539/19		(Seat No-7)
163	27536/2023	06.03.2023	BLAPL-12502/2022	A. DAS	C.O.	COURT NO. 5	Order Dtd. 2023-03-03	BL-828/22, BL-3677/19, BL-170/19		(Seat No-7)

164	27537/2023	06.03.2023	BLAPL-9331/2022	NIRA SUNDAR PANDA	C.O.	COURT NO. 5	Order Dtd. 2023-03-03			(Seat No-7)
165	27538/2023	06.03.2023	BLAPL-2523/2022	P.K.MISHRA	C.O.	COURT NO. 5	Order Dtd. 2023-03-03	BL-1051/21		(Seat No-7)
166	27539/2023	06.03.2023	ARBP-43/2022	R.K. MANGARAJ	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-03			(Seat No-7)
167	27540/2023	06.03.2023	ARBP-43/2022	S.S KASHYAP	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-03			(Seat No-7)
168	27541/2023	06.03.2023	ARBP-47/2022	B.K. PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-03			(Seat No-7)
169	27542/2023	06.03.2023	BLAPL-4408/2022	A.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-03	BL-5239/21, BL-6907/20		(Seat No-7)
170	27543/2023	06.03.2023	CRLMC-1518/2018	H.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-03			(Seat No-7)
171	27544/2023	06.03.2023	CRLMC-1837/2018	T.K. DAS	C.O.	DR (J)	Order Dtd. 2023-03-03			(Seat No-7)
172	27545/2023	06.03.2023	CRLMC-3057/2017	M/S.BISWAM OHAN PATTANAİK, S.RAY, P.K. BEHERA, B.K .BARIK	C.O.	DR (J)	Order Dtd. 2022-12-16			(Seat No-7)
173	27546/2023	06.03.2023	CRLMC-1514/2018	P.K.MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-03			(Seat No-7)
174	27547/2023	06.03.2023	CRLMC-1798/2018	K.K. NATH	C.O.	COURT NO. 24	Order Dtd. 5000-01-01	CRLMC-2212/18		(Seat No-7)
175	27548/2023	06.03.2023	CRLMC-1818/2018	R.CH.ROUT	C.O.	COURT NO. 24	Order Dtd. 2023-03-03			(Seat No-7)

176	27549/2023	06.03.2023	CRLMC-1859/2018	H.K. DASH	C.O.	DR (J)	Order Dtd. 2023-03-03			(Seat No-7)
177	27550/2023	06.03.2023	CRLMC-1559/2018	K.K. NATH	C.O.	COURT NO. 22	Order Dtd. 2023-03-03			(Seat No-7)
178	27551/2023	06.03.2023	CRLMC-2269/2018	J.J. PARIDA	C.O.	COURT NO. 24	Order Dtd. 2023-03-03			(Seat No-7)
179	27552/2023	06.03.2023	CRLMC-2247/2018	P.K.MISHRA	C.O.	DR (J)	Order Dtd. 2023-03-03			(Seat No-7)
180	27553/2023	06.03.2023	CRLMC-2866/2022	SAMIR BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-03-03	CRLMC 2867/22	CRIMINAL MISC	(Seat No-5)
181	27554/2023	06.03.2023	ABLAPL-1403/2023	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)
182	27555/2023	06.03.2023	ABLAPL-1409/2023	S. BARDHAN	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)
183	27556/2023	06.03.2023	ABLAPL-1749/2023	J.PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-03-03	ABL-15138/22		(Seat No-5)
184	27557/2023	06.03.2023	CRLMC-1003/2023	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-03-03		CRIMINAL MISC	(Seat No-4)
185	27558/2023	06.03.2023	ABLAPL-1922/2023	S.K.JENA	C.O.	COURT NO. 2				(Seat No-4)
186	27559/2023	06.03.2023	ABLAPL-1923/2023	A.K.JATI	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-4)
187	27560/2023	06.03.2023	ABLAPL-1928/2023	S.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-4)
188	27561/2023	06.03.2023	ABLAPL-1930/2023	S.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-4)

189	27562/2023	06.03.2023	CRLMC-4082/2022	S. RATH	C.O.	COURT NO. 12	Order Dtd. 2023-03-03		CRIMINAL MISC	(Seat No-6)
190	27563/2023	06.03.2023	CRLMC-1025/2023	R K MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2023-03-01			(Seat No-6)
191	27564/2023	06.03.2023	ABLAPL-1933/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-6)
192	27565/2023	06.03.2023	ABLAPL-1935/2023	S.K.BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-03		BAIL-1 (CRIMINAL MISC-1)	(Seat No-5)
193	27566/2023	06.03.2023	CRLMC-152/2023	B DAS	C.O.	COURT NO. 12	Order Dtd. 2023-02-28			(Seat No-5)
194	27567/2023	06.03.2023	ABLAPL-1952/2023	R.R.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)
195	27568/2023	06.03.2023	ABLAPL-1953/2023	N. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)
196	27569/2023	06.03.2023	CRLMC-955/2023	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-03-03			(Seat No-5)
197	27570/2023	06.03.2023	CRLMC-641/2023	JHILU SAHU	C.O.	COURT NO. 11	Order Dtd. 2023-03-02			(Seat No-5)
198	27571/2023	06.03.2023	ABLAPL-1957/2023	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)
199	27572/2023	06.03.2023	CRLMC-910/2023	P.K.PAL	C.O.	COURT NO. 11	Order Dtd. 2023-03-03		CRIMINAL MISC	(Seat No-6)
200	27573/2023	06.03.2023	ABLAPL-1958/2023	M. JATI	C.O.	COURT NO. 2	Order Dtd. 2023-03-23		BAIL-1 (CRIMINAL MISC-1)	(Seat No-5)
201	27574/2023	06.03.2023	CRLMC-993/2023	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2023-03-03		CRIMINAL MISC	(Seat No-6)

202	27575/2023	06.03.2023	CRLMC-854/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2023-03-03			(Seat No-6)
203	27576/2023	06.03.2023	CRLMC-558/2023	B K RATH	C.O.	COURT NO. 11	Order Dtd. 2023-03-03			(Seat No-6)
204	27577/2023	06.03.2023	ABLAPL-1959/2023	A.K. RANA	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-6)
205	27578/2023	06.03.2023	WP (C) - 3786/2017	S K BISWAL	C.O.	COURT NO. 8	Order Dtd. 2023-03-03			(Seat No-6)
206	27579/2023	06.03.2023	ABLAPL-1960/2023	BALARAM NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-6)
207	27580/2023	06.03.2023	ABLAPL-1961/2023	S.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-6)
208	27581/2023	06.03.2023	WP (C) - 5789/2023	B SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-6)
209	27582/2023	06.03.2023	ABLAPL-1962/2023	B.S.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-03-03	BAIL-1 (CRIMINAL MISC-1)		(Seat No-5)
210	27583/2023	06.03.2023	WP (C) - 5791/2023	BIKRAM SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)
211	27584/2023	06.03.2023	ABLAPL-1363/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)
212	27585/2023	06.03.2023	WP (C) - 5788/2023	BIKRAM SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)
213	27586/2023	06.03.2023	ABLAPL-1389/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)
214	27587/2023	06.03.2023	WP (C) - 5790/2023	BIKRAM SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)

215	27588/2023	06.03.2023	ABLAPL-1377/2023	U.C. DORA	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)
216	27589/2023	06.03.2023	WP (C) - 5787/2023	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-03-03			(Seat No-5)
217	27590/2023	06.03.2023	ABLAPL-1376/2023	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)
218	27591/2023	06.03.2023	WP (C) - 5802/2023	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-03-03			(Seat No-5)
219	27592/2023	06.03.2023	ABLAPL-1367/2023	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)
220	27593/2023	06.03.2023	WP (C) - 6433/2023	K. RATH	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)
221	27594/2023	06.03.2023	ABLAPL-1346/2023	A. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)
222	27595/2023	06.03.2023	ABLAPL-1285/2023	I. PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-5)
223	27596/2023	06.03.2023	ABLAPL-1260/2023	S.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-03-03	BAIL-1 (CRIMINAL MISC-1)		(Seat No-1)
224	27597/2023	06.03.2023	ABLAPL-1171/2023	J.C BARAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-1)
225	27598/2023	06.03.2023	ABLAPL-1140/2023	A.K. RANA	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-1)
226	27599/2023	06.03.2023	ABLAPL-1126/2023	B.N. SAHU	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-1)
227	27600/2023	06.03.2023	ABLAPL-1125/2023	J.P. KAR	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-1)

228	27601/2023	06.03.2023	ABLAPL-1093/2023	S.P. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-1)
229	27602/2023	06.03.2023	ABLAPL-1089/2023	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-1)
230	27603/2023	06.03.2023	ABLAPL-1064/2023	H.S.PAIKRAY	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-1)
231	27604/2023	06.03.2023	ABLAPL-1028/2023	S.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-1)
232	27605/2023	06.03.2023	ABLAPL-1009/2023	H.S.PAIKRAY	C.O.	COURT NO. 2	Order Dtd. 2023-03-02			(Seat No-1)
233	27606/2023	06.03.2023	ABLAPL-965/2023	R.R.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-1)
234	27607/2023	06.03.2023	ABLAPL-901/2023	P.K.MISHRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-1)
235	27608/2023	06.03.2023	ABLAPL-900/2023	G.R.PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-1)
236	27609/2023	06.03.2023	ABLAPL-898/2023	R.K.DEHURY	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-1)
237	27610/2023	06.03.2023	ABLAPL-736/2023	R.R.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-1)
238	27611/2023	06.03.2023	WP (C) - 5064/2015	A K DATTA	GENERAL		Order Dtd. 2022-06-21 Petition, Annexure,			(Seat No-1)
239	27612/2023	06.03.2023	ABLAPL-436/2023	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-17			(Seat No-1)

240	27613/2023	06.03.2023	ABLAPL-302/2023	A.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-01-24			(Seat No-1)
241	27614/2023	06.03.2023	WP (C) - 5065/2015	B K GHADAI	GENERAL		Order Dtd. 2022-06-21 Petition, Annexure,			(Seat No-1)
242	27615/2023	06.03.2023	ABLAPL-213/2023	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-1)
243	27616/2023	06.03.2023	ABLAPL-16416/2022	H.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-1)
244	27617/2023	06.03.2023	WPC (OAC) - 4509/2014	A SUNDARAY	GENERAL		Order Dtd. 2022-08-26			(Seat No-1)
245	27618/2023	06.03.2023	ABLAPL-16416/2022	NIKUNJA KUMAR ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-01-02			(Seat No-1)
246	27619/2023	06.03.2023	WPC (OAC) - 4510/2014	G SUNDARA	GENERAL		Order Dtd. 2022-08-26			(Seat No-1)
247	27620/2023	06.03.2023	RSA-290/2016	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2023-03-21	SECOND APPEAL		(Seat No-4)
248	27621/2023	06.03.2023	WPC (OAC) - 4511/2014	G SUNDARA	GENERAL		Order Dtd. 2022-08-26			(Seat No-4)
249	27622/2023	06.03.2023	ABLAPL-15902/2022	S.K. SAHU	C.O.	COURT NO. 2	Order Dtd. 2023-01-25			(Seat No-4)
250	27623/2023	06.03.2023	RSA-330/2022	G.SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2023-03-24	SECOND APPEAL		(Seat No-3)
251	27624/2023	06.03.2023	WPC (OAC) - 4512/2014	G SUNDARA	GENERAL		Order Dtd. 2022-08-26			(Seat No-3)
252	27625/2023	06.03.2023	RSA-43/2022	T. BAG	C.O.	COURT NO. 12	Order Dtd.	SECOND APPEAL		(Seat No-5)

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253	27626/2023	06.03.2023	WPC (OAC) - 4314/2013	G SUNDARA	GENERAL		Order Dtd. 2022-08-26			(Seat No-5)
254	27627/2023	06.03.2023	RSA-320/2022	A.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-03-03		SECOND APPEAL	(Seat No-3)
255	27628/2023	06.03.2023	RSA-51/2023	P.K.PATRI	C.O.	DR (J)	Order Dtd. 2023-03-02			(Seat No-3)
256	27629/2023	06.03.2023	WP (C) - 38568/2021	NIRANJAN PANDA	C.O.	COURT NO. 5	Order Dtd. 2023-03-02			(Seat No-3)
257	27630/2023	06.03.2023	WP (C) - 26132/2011	M.NAYAK	GENERAL		Order Dtd. 2021-12-03			(Seat No-3)
258	27631/2023	06.03.2023	WP (C) - 35001/2022	B.C.PANDA	GENERAL		Order Dtd. 2023-03-15 Counter ,		WRIT BRANCH-6	(Seat No-26)
259	27632/2023	06.03.2023	WP (C) - 6497/2023	P.K. DAS	GENERAL		Petition Annexure, Misc. case,		WRIT BRANCH-7	(Seat No-5)
260	27633/2023	06.03.2023	WP (C) - 22845/2022	S.CH. DAS	GENERAL		Order Dtd. 2023-01-20			(Seat No-5)
261	27634/2023	06.03.2023	WP (C) - 19180/2016	P.K. PANI	GENERAL		Order Dtd. 2023-02-27			(Seat No-5)
262	27635/2023	06.03.2023	WP (C) - 25053/2022	S.R PARIDA	GENERAL		Order Dtd. 2022-12-08			(Seat No-5)
263	27636/2023	06.03.2023	WP (C) - 19587/2014	B.N. MUDULI	GENERAL		Order Dtd. 2021-04-09			(Seat No-5)
264	27637/2023	06.03.2023	WP (C) - 18255/2022	A.J. ROUL	GENERAL		Order Dtd. 2022-12-09			(Seat No-5)

265	27638/2023	06.03.2023	WP (C) - 7285/2010	T. BAG	GENERAL		Order Dtd. 2023-03-03			(Seat No-5)
266	27639/2023	06.03.2023	MATA-54/2018	P.K.MISHRA	GENERAL		Order Dtd. 2023-02-15		FIRST APPEAL	(Seat No-3)
267	27640/2023	06.03.2023	BLAPL-1295/2011	P.K. PANI	GENERAL		Order Dtd. 2011-01-21		CRIMINAL MISC	(Seat No-9)
268	27641/2023	06.03.2023	CRLMP-6/2023	P.K.PATRI	GENERAL		Entire Order		WRIT BRANCH-8	(Seat No-40)
269	27642/2023	06.03.2023	OJC-2921/2001	A.SUNDARAY	GENERAL		Order Dtd. 2019-03-20		WRIT BRANCH-8	(Seat No-41)
270	27643/2023	06.03.2023	CRLMC-4107/2022	A.SUNDARAY	GENERAL		Order Dtd. 2023-02-17		CRIMINAL MISC	(Seat No-4)
271	27644/2023	06.03.2023	CRLA-446/2019	N.N. MOHAPATRA	GENERAL		Written Statement		CRIMINAL APPEAL	(Seat No-1)
272	27645/2023	06.03.2023	WP (C) - 24657/2013	P.K.DASH	GENERAL		Order Dtd. 2023-01-30			(Seat No-1)
273	27646/2023	06.03.2023	WP (C) - 10137/2003	I. PANDA	C.O.		Order Dtd. 2023-03-03			(Seat No-1)
274	27647/2023	06.03.2023	WP (C) - 10137/2003	P.C.MOHANTY	C.O.		Order Dtd. 2023-03-03			(Seat No-1)
275	27648/2023	06.03.2023	WP (C) - 10137/2003	P.K.MISHRA	C.O.		Order Dtd. 2023-03-03			(Seat No-1)
276	27649/2023	06.03.2023	WP (C) - 13068/2012	S.BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Seat No-1)
277	27650/2023	06.03.2023	WP (C) - 13068/2012	S.BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Seat No-1)
278	27651/2023	06.03.2023	WP (C) - 13068/2012	P.R.SWAIN	C.O.	COURT NO. 22	Order Dtd.			(Seat No-1)

							2023-03-01			
279	27652/2023	06.03.2023	ABLAPL-1170/2023	S.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-03			(Seat No-1)
280	27653/2023	06.03.2023	CRLMC-3383/2013	J. R. NAYAK	GENERAL		Order Dtd. 2022-07-13			(Seat No-1)
281	27654/2023	06.03.2023	CRLMC-2229/2018	J M ROUT	C.O.	DR (J)	Order Dtd. 2023-03-03			(Seat No-1)
282	27655/2023	06.03.2023	CRLMC-1740/2018	M/S.ANSHURAM MISHRA	C.O.	DR (J)	Order Dtd. 2023-03-03			(Seat No-1)
283	27656/2023	06.03.2023	FAO-249/2017	K K NATH	C.O.	COURT NO. 23	Order Dtd. 2023-02-28			(Seat No-1)
284	27657/2023	06.03.2023	FAO-249/2017	S BEHERA	C.O.	COURT NO. 23	Order Dtd. 2023-02-28			(Seat No-1)
285	27658/2023	06.03.2023	MACA-1020/2018	S R OJHA	C.O.	COURT NO. 22	Order Dtd. 2023-02-28			(Seat No-1)
286	27659/2023	06.03.2023	MACA-1020/2018	KSHITISH	C.O.	COURT NO. 22	Order Dtd. 2023-02-28			(Seat No-1)
287	27660/2023	06.03.2023	MACA-1020/2018	RAJAT DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-28			(Seat No-1)
288	27661/2023	06.03.2023	MACA-1020/2018	N.C.SINHA	C.O.	COURT NO. 22	Order Dtd. 2023-02-28			(Seat No-1)
289	27662/2023	06.03.2023	MACA-454/2019	K.C. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-03			(Seat No-1)
290	27663/2023	06.03.2023	MACA-454/2019	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-03			(Seat No-1)

29 1	27664/2 023	06.03.202 3	FAO- 424/202 2	P K LENKA	C.O.	COURT NO. 23	Order Dtd. 2023-03- 01			(Seat No-1)
29 2	27665/2 023	06.03.202 3	FAO- 424/202 2	K.C. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2023-03- 01			(Seat No-1)
29 3	27666/2 023	06.03.202 3	FAO- 617/201 6	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03- 03			(Seat No-1)
29 4	27667/2 023	06.03.202 3	CMP- 859/202 2	BIKRAM BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-03- 03			(Seat No-1)
29 5	27668/2 023	06.03.202 3	CMP- 859/202 2	ARUNDHATI SAHU	C.O.	COURT NO. 20	Order Dtd. 2023-03- 03			(Seat No-1)
29 6	27669/2 023	06.03.202 3	FAO- 617/201 6	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03- 03			(Seat No-1)
29 7	27670/2 023	06.03.202 3	FAO- 57/2023	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-03- 03		MISC. APPEAL SEC.	(Seat No-9)
29 8	27671/2 023	06.03.202 3	WP (C) - 6422/20 23	T. BAG	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2023-03- 03			(Seat No-9)
29 9	27672/2 023	06.03.202 3	RVWPET- 69/2019	D.K.SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2023-03- 21	ITA- 115/20 13	CIVIL REVISION	(Seat No-1)
30 0	27673/2 023	06.03.202 3	WA- 1196/20 22	M.M. NAYAK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2023-03- 03	WPC- 17636/ 22		(Seat No-1)
30 1	27674/2 023	06.03.202 3	FAO- 511/202 2	N.K. SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2023-03- 03			(Seat No-1)
30 2	27675/2 023	06.03.202 3	FAO- 511/202 2	S K OJHA	C.O.	COURT NO. 23	Order Dtd. 2023-03- 03			(Seat No-1)
30 3	27676/2 023	06.03.202 3	WA- 260/202 2	J. PARDHAN	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2023-03- 03	WPC- 13484/ 17	WRIT APPEAL	(Seat No-5)

304	27677/2023	06.03.2023	FAO-516/2022	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03-03			(Seat No-5)
305	27678/2023	06.03.2023	FAO-47/2023	P K LENKA	C.O.	COURT NO. 23	Order Dtd. 2023-03-03			(Seat No-5)
306	27679/2023	06.03.2023	FAO-47/2023	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-03-03			(Seat No-5)
307	27680/2023	06.03.2023	FAO-26/2023	A DAS	C.O.	COURT NO. 23	Order Dtd. 2023-03-03			(Seat No-5)
308	27681/2023	06.03.2023	WA-34/2022	SANJAY KESHARI MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-03	WPC-27776/21, CONTACT-1652/19, WPC-15080/19, CONTACT-373/19, WPC-13126/18		(Seat No-5)
309	27682/2023	06.03.2023	FAO-26/2023	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03-03			(Seat No-5)
310	27683/2023	06.03.2023	WA-510/2022	B.D. BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-03			(Seat No-5)
311	27684/2023	06.03.2023	FAO-25/2023	A DAS	C.O.	COURT NO. 23	Order Dtd. 2023-03-03			(Seat No-5)
312	27685/2023	06.03.2023	FAO-25/2023	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03-03			(Seat No-5)
313	27686/2023	06.03.2023	CRLMC-385/2023	A. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2023-03-01		CRIMINAL MISC	(Seat No-6)
314	27687/2023	06.03.2023	WP (C) - 4975/2023	P.K. PATRI	C.O.	COURT NO. 6	Order Dtd. 2023-02-28			(Seat No-6)

315	27688/2023	06.03.2023	CRLMP-395/2023	D.K. NAIK	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-6)
316	27689/2023	06.03.2023	WP (C) - 5592/2023	P K LENKA	C.O.	COURT NO. 6	Order Dtd. 2023-02-27			(Seat No-6)
317	27690/2023	06.03.2023	WP (C) - 20636/2021	J P KAR	GENERAL		Order Dtd. 2022-09-15			(Seat No-6)
318	27691/2023	06.03.2023	CRLMP-353/2023	J.P. KAR	C.O.	COURT NO. 6	Order Dtd. 2023-02-27			(Seat No-6)
319	27692/2023	06.03.2023	WP (C) - 5592/2023	G C BARIK	C.O.	COURT NO. 6	Order Dtd. 2023-02-27			(Seat No-6)
320	27693/2023	06.03.2023	CRLMP-396/2023	N. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-6)
321	27694/2023	06.03.2023	WP (C) - 5547/2023	BIJAYA KUMAR NAYAK (3)	C.O.	COURT NO. 6	Order Dtd. 2023-02-27			(Seat No-6)
322	27695/2023	06.03.2023	RSA-485/2015	J P KAR	GENERAL		Order Dtd. 2023-02-15			(Seat No-6)
323	27696/2023	06.03.2023	CRLMP-390/2023	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-6)
324	27697/2023	06.03.2023	WP (C) - 5544/2023	BIJAYA KUMAR NAYAK (3)	C.O.	COURT NO. 6	Order Dtd. 2023-02-27			(Seat No-6)
325	27698/2023	06.03.2023	WP (C) - 2833/2023	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(Seat No-6)
326	27699/2023	06.03.2023	WP (C) - 5266/2023	K C SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023-02-27		WRIT BRANCH-2	(Seat No-45)
327	27700/2023	06.03.2023	CRLMP-391/2023	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-45)

328	27701/2023	06.03.2023	WP (C) - 5548/2023	A DAS	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-45)
329	27702/2023	06.03.2023	CRLMP-332/2023	BIKRAM. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-45)
330	27703/2023	06.03.2023	WP (C) - 5546/2023	BIJAYA KUMAR NAYAK (3)	C.O.	COURT NO. 6	Order Dtd. 2023-02-27			(Seat No-45)
331	27704/2023	06.03.2023	CRLMP-276/2023	S.K.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2023-03-02			(Seat No-45)
332	27705/2023	06.03.2023	CRLMC-2473/2022	J P KAR	GENERAL		Order Dtd. 2022-11-30			(Seat No-45)
333	27706/2023	06.03.2023	CRLMP-392/2023	N.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2023-02-27			(Seat No-45)
334	27707/2023	06.03.2023	CRLMP-1164/2022	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03-03			(Seat No-45)
335	27708/2023	06.03.2023	RSA-281/1997	J P KAR	GENERAL		Order Dtd. 1997-10-23			(Seat No-45)
336	27709/2023	06.03.2023	CRLMP-387/2023	M. JATI	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-45)
337	27710/2023	06.03.2023	CRLMP-387/2023	M. JATI	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-45)
338	27711/2023	06.03.2023	CRLMP-387/2023	S. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-45)
339	27712/2023	06.03.2023	CRLMP-387/2023	S. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-45)
340	27713/2023	06.03.2023	WP (C) - 5578/2023	P.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-45)

34 1	27714/2 023	06.03.202 3	BLAPL- 9971/20 22	H.K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2023-02- 28	BL- 6935/2 1	BAIL- 2 (CRMINAL MISC-2)	(Seat No-8)
34 2	27715/2 023	06.03.202 3	BLAPL- 8786/20 22	J.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01- 01	BL- 8980/2 1	BAIL- 1 (CRIMINA L MISC-1)	(Seat No-3)
34 3	27716/2 023	06.03.202 3	WP (C) - 6052/20 23	A.K.MOHANT Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 28			(Seat No-3)
34 4	27717/2 023	06.03.202 3	FAO- 2/2023	A DAS	C.O.	COURT NO. 23	Order Dtd. 2023-03- 03			(Seat No-3)
34 5	27718/2 023	06.03.202 3	WP (C) - 21600/2 022	L.D.SAHU	C.O.	COURT NO. 1	Order Dtd. 2023-02- 28			(Seat No-3)
34 6	27719/2 023	06.03.202 3	FAO- 2/2023	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03- 03			(Seat No-3)
34 7	27720/2 023	06.03.202 3	WP (C) - 3579/20 23	R.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 28		WRIT BRANCH-2	(Seat No-7)
34 8	27721/2 023	06.03.202 3	FAO- 1/2023	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03- 03			(Seat No-7)
34 9	27722/2 023	06.03.202 3	WP (C) - 5914/20 23	K.C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 28			(Seat No-7)
35 0	27723/2 023	06.03.202 3	FAO- 1/2023	A DAS	C.O.	COURT NO. 23	Order Dtd. 2023-03- 03			(Seat No-7)
35 1	27724/2 023	06.03.202 3	MACA- 137/202 2	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03- 03			(Seat No-7)
35 2	27725/2 023	06.03.202 3	MACA- 137/202 2	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-03- 03			(Seat No-7)
35 3	27726/2 023	06.03.202 3	WP (C) - 5945/20 23	T.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02- 28			(Seat No-7)

354	27727/2023	06.03.2023	MACA-972/2005	S.R. OJHA	C.O.	CH	Order Dtd. 2023-03-03			(Seat No-7)
355	27728/2023	06.03.2023	WP (C) - 6024/2023	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-7)
356	27729/2023	06.03.2023	MACA-972/2005	M/S.AKSHAY A KU.SAHOO	C.O.	CH	Order Dtd. 2023-03-03			(Seat No-7)
357	27730/2023	06.03.2023	WP (C) - 5949/2023	K.C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-7)
358	27731/2023	06.03.2023	WP (C) - 5948/2023	K.C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-7)
359	27732/2023	06.03.2023	MACA-558/2019	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-03			(Seat No-7)
360	27733/2023	06.03.2023	WP (C) - 5963/2023	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-7)
361	27734/2023	06.03.2023	MACA-558/2019	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-03			(Seat No-7)
362	27735/2023	06.03.2023	MACA-969/2005	S.R. OJHA	C.O.	CH	Order Dtd. 2023-03-03			(Seat No-7)
363	27736/2023	06.03.2023	WP (C) - 5581/2023	P.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-7)
364	27737/2023	06.03.2023	WP (C) - 3648/2023	S.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023-03-01		WRIT BRANCH-4	(Seat No-37)
365	27738/2023	06.03.2023	WP (C) - 5580/2023	P.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-37)
366	27739/2023	06.03.2023	CRLMP-389/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-37)

367	27740/2023	06.03.2023	CRLMP-354/2023	SUVENDU BARIK	C.O.	COURT NO. 6	Order Dtd. 2023-02-27			(Seat No-37)
368	27741/2023	06.03.2023	WP (C) - 5579/2023	P.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-37)
369	27742/2023	06.03.2023	CRLMP-409/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-03-03			(Seat No-37)
370	27743/2023	06.03.2023	CRLMP-410/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-03-03			(Seat No-37)
371	27744/2023	06.03.2023	CMP-238/2023	M.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-03-06	WRIT BRANCH-7		(Seat No-48)
372	27745/2023	06.03.2023	CRLMP-411/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-03-03			(Seat No-48)
373	27746/2023	06.03.2023	CRLMP-413/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-03-03			(Seat No-48)
374	27747/2023	06.03.2023	WP (C) - 5916/2023	J. PARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-48)
375	27748/2023	06.03.2023	CRLMP-386/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-48)
376	27749/2023	06.03.2023	WP (C) - 5577/2023	M.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-48)
377	27750/2023	06.03.2023	CRLMP-407/2023	GIRIDHARI SINGH	C.O.	COURT NO. 6	Order Dtd. 2023-03-03			(Seat No-48)
378	27751/2023	06.03.2023	WP (C) - 5705/2023	P.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28			(Seat No-48)
379	27752/2023	06.03.2023	CRLMP-397/2023	MOHENDRA DALAI	C.O.	COURT NO. 6	Order Dtd. 2023-03-01			(Seat No-48)

380	27753/2023	06.03.2023	WP (C) - 1600/2023	P.CH.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-27			(Seat No-48)
381	27754/2023	06.03.2023	WP (C) - 6254/2023	B. DAS	C.O.	COURT NO. 20	Order Dtd. 2023-03-03			(Seat No-48)
382	27755/2023	06.03.2023	WP (C) - 6255/2023	B. DAS	C.O.	COURT NO. 20	Order Dtd. 2023-03-03			(Seat No-48)
383	27756/2023	06.03.2023	WP (C) - 5834/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
384	27757/2023	06.03.2023	WP (C) - 6259/2023	B. DAS	C.O.	COURT NO. 20	Order Dtd. 2023-03-03			(Seat No-48)
385	27758/2023	06.03.2023	WP (C) - 5835/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
386	27759/2023	06.03.2023	WP (C) - 5836/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
387	27760/2023	06.03.2023	WP (C) - 6261/2023	B. DAS	C.O.	COURT NO. 20	Order Dtd. 2023-03-03			(Seat No-48)
388	27761/2023	06.03.2023	WP (C) - 5837/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
389	27762/2023	06.03.2023	WP (C) - 5838/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
390	27763/2023	06.03.2023	WP (C) - 5839/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
391	27764/2023	06.03.2023	WP (C) - 5840/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
392	27765/2023	06.03.2023	WP (C) - 5841/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)

393	27766/2023	06.03.2023	WP (C) - 5842/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
394	27767/2023	06.03.2023	WP (C) - 5843/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
395	27768/2023	06.03.2023	BLAPL-1747/2023	MADAN DAS	C.O.	COURT NO. 10	Order Dtd. 2023-03-06			(Seat No-48)
396	27769/2023	06.03.2023	WP (C) - 5844/2023	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
397	27770/2023	06.03.2023	WP (C) - 5845/2023	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
398	27771/2023	06.03.2023	WP (C) - 5846/2023	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
399	27772/2023	06.03.2023	WP (C) - 5847/2023	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
400	27773/2023	06.03.2023	WP (C) - 5818/2023	B.P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
401	27774/2023	06.03.2023	WP (C) - 5820/2023	B.P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
402	27775/2023	06.03.2023	WP (C) - 5848/2023	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
403	27776/2023	06.03.2023	WP (C) - 5822/2023	B.P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
404	27777/2023	06.03.2023	WP (C) - 5824/2023	B.P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
405	27778/2023	06.03.2023	WP (C) - 5825/2023	B.P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)

406	27779/2023	06.03.2023	WP (C) - 5826/2023	B. P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
407	27780/2023	06.03.2023	WP (C) - 5849/2023	B. P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
408	27781/2023	06.03.2023	WP (C) - 5827/2023	B. P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
409	27782/2023	06.03.2023	WP (C) - 5815/2023	B. P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
410	27783/2023	06.03.2023	WP (C) - 5828/2023	B. P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
411	27784/2023	06.03.2023	WP (C) - 5817/2023	B. P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
412	27785/2023	06.03.2023	WP (C) - 5829/2023	B. P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
413	27786/2023	06.03.2023	WP (C) - 5830/2023	B. P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
414	27787/2023	06.03.2023	WP (C) - 5831/2023	B. P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
415	27788/2023	06.03.2023	WP (C) - 5832/2023	B. P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
416	27789/2023	06.03.2023	WP (C) - 5884/2023	B. P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
417	27790/2023	06.03.2023	WP (C) - 5882/2023	B. P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
418	27791/2023	06.03.2023	WP (C) - 5877/2023	B. P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)

419	27792/2023	06.03.2023	WP (C) - 5874/2023	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
420	27793/2023	06.03.2023	WP (C) - 5833/2023	B.P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
421	27794/2023	06.03.2023	WP (C) - 5873/2023	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
422	27795/2023	06.03.2023	WP (C) - 5871/2023	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
423	27796/2023	06.03.2023	WP (C) - 5899/2023	B.P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
424	27797/2023	06.03.2023	WP (C) - 5869/2023	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
425	27798/2023	06.03.2023	WP (C) - 5896/2023	B.P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
426	27799/2023	06.03.2023	WP (C) - 5893/2023	B.P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
427	27800/2023	06.03.2023	WP (C) - 5868/2023	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
428	27801/2023	06.03.2023	WP (C) - 5867/2023	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
429	27802/2023	06.03.2023	WP (C) - 5890/2023	B.P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
430	27803/2023	06.03.2023	WP (C) - 5866/2023	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)
431	27804/2023	06.03.2023	WP (C) - 5888/2023	B.P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02-28			(Seat No-48)

43 2	27805/2 023	06.03.202 3	WP (C) - 5864/20 23	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02- 28			(Seat No-48)
43 3	27806/2 023	06.03.202 3	WP (C) - 5887/20 23	B.P. TANGAA	C.O.	COURT NO. 10	Order Dtd. 2023-02- 28			(Seat No-48)
43 4	27807/2 023	06.03.202 3	WP (C) - 5863/20 23	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02- 28			(Seat No-48)
43 5	27808/2 023	06.03.202 3	WP (C) - 5862/20 23	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02- 28			(Seat No-48)
43 6	27809/2 023	06.03.202 3	WP (C) - 5860/20 23	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02- 28			(Seat No-48)
43 7	27810/2 023	06.03.202 3	WP (C) - 5859/20 23	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02- 28			(Seat No-48)
43 8	27811/2 023	06.03.202 3	WP (C) - 5858/20 23	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02- 28			(Seat No-48)
43 9	27812/2 023	06.03.202 3	WP (C) - 5856/20 23	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02- 28			(Seat No-48)
44 0	27813/2 023	06.03.202 3	WP (C) - 5855/20 23	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02- 28			(Seat No-48)
44 1	27814/2 023	06.03.202 3	WP (C) - 5854/20 23	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02- 28			(Seat No-48)
44 2	27815/2 023	06.03.202 3	WP (C) - 5853/20 23	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02- 28			(Seat No-48)
44 3	27816/2 023	06.03.202 3	WP (C) - 5852/20 23	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02- 28			(Seat No-48)
44 4	27817/2 023	06.03.202 3	WP (C) - 5850/20 23	B.P. TANGA	C.O.	COURT NO. 10	Order Dtd. 2023-02- 28			(Seat No-48)

445	27818/2023	06.03.2023	WP (C) - 5803/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
446	27819/2023	06.03.2023	WP (C) - 5804/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
447	27820/2023	06.03.2023	WP (C) - 5805/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
448	27821/2023	06.03.2023	WP (C) - 5806/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
449	27822/2023	06.03.2023	WP (C) - 5809/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
450	27823/2023	06.03.2023	WP (C) - 5810/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
451	27824/2023	06.03.2023	WP (C) - 5811/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
452	27825/2023	06.03.2023	WP (C) - 5812/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
453	27826/2023	06.03.2023	WP (C) - 5813/2023	B.P. TANGA	C.O.	COURT NO. 20	Order Dtd. 2023-02-28			(Seat No-48)
454	27827/2023	06.03.2023	WP (C) - 14982/2005	J PRADHAN	GENERAL		Order Dtd. 2016-12-07		WRIT BRANCH-5	(Seat No-47)
455	27828/2023	06.03.2023	RVWPET-44/2018	R SAMAL	GENERAL		Order Dtd. 2018-04-25		CIVIL REVISION	(Seat No-1)
456	27829/2023	06.03.2023	WP (C) - 20603/2011	P.K.BEHERA	GENERAL		Affidavit			(Seat No-1)
457	27830/2023	06.03.2023	WP (C) - 36498/2022	P.K.SWAIN	GENERAL		Order Dtd. 2023-02-06	Petitio		(Seat No-1)

							n,Annexure,			
458	27831/2023	06.03.2023	WP (C) - 2269/2011	G. PATTANAIAK	GENERAL		Entire Order		WRIT BRANCH-8	(Seat No-29)
459	27832/2023	06.03.2023	WP (C) - 11050/2012	G. PATTANAIAK	GENERAL		Order Dtd. 2023-03-31		WRIT BRANCH-4	(Seat No-17)
460	27833/2023	06.03.2023	CRLMP-359/2023	B.R.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2023-02-27			(Seat No-17)
461	27834/2023	06.03.2023	WP (C) - 3720/2023	N. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-03-03		WRIT BRANCH-5	(Seat No-21)
462	27835/2023	06.03.2023	WP (C) - 6077/2023	B.K. DAS	C.O.	COURT NO. 6	Order Dtd. 2023-03-06		WRIT BRANCH-2	(Seat No-34)
463	27836/2023	06.03.2023	WP (C) - 14368/2022	R.R BARAL	GENERAL		Order Dtd. 2022-07-29Petition,Annexure,			(Seat No-34)
464	27837/2023	06.03.2023	WP (C) - 33322/2022	P.K. PATRA	GENERAL		Order Dtd. 2023-02-22			(Seat No-34)
465	27838/2023	06.03.2023	WP (C) - 8021/2013	G. PATTANAIAK	GENERAL		Order Dtd. 2023-03-31		WRIT BRANCH-4	(Seat No-17)
466	27839/2023	06.03.2023	WP (C) - 3295/2022	G. PATTANAIAK	GENERAL		Entire Order		WRIT BRANCH-2	(Seat No-7)
467	27840/2023	06.03.2023	WP (C) - 15141/2019	J.BEHERA	GENERAL		Petition		WRIT BRANCH-2	(Seat No-6)
468	27841/2023	06.03.2023	WP (C) - 6416/2013	G.JAYASINGH	GENERAL		Order Dtd. 2022-07-19			(Seat No-6)
469	27842/2023	06.03.2023	WP (C) - 5812/2010	K. SAHOO	GENERAL		Order Dtd. 2010-12-17		WRIT BRANCH-8	(Seat No-29)
470	27843/2023	06.03.2023	WP (C) - 19653/2013	MR.DAYANIDHI MISHRA	GENERAL		Order Dtd.			(Seat No-29)

							2023-01-31			
47 1	27844/2 023	06.03.202 3	WP (C) - 9064/20 22	P. K. MOHANT Y	GENER AL		Order Dtd. 2022-07- 14			(Seat No-29)
47 2	27845/2 023	06.03.202 3	WP (C) - 10412/2 016	ANANDA CHANDRA DAS	GENER AL		Order Dtd. 2023-02- 22			(Seat No-29)
47 3	27846/2 023	06.03.202 3	CRP- 31/2013	P. K. SWAIN	GENER AL		Order Dtd. 2023-02- 23			(Seat No-29)
47 4	27847/2 023	06.03.202 3	OJC- 1971/19 80	R. K. BEHERA	GENER AL		PetitionA nnexure, M isc. case, Counter, R ejoinder,			(Seat No-29)
47 5	27848/2 023	06.03.202 3	WP (C) - 6484/20 23	R. K. DEHURY	C. O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 06			(Seat No-29)
47 6	27849/2 023	06.03.202 3	WP (C) - 6208/20 23	R. K. MOHANT Y	C. O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 06			(Seat No-29)
47 7	27850/2 023	06.03.202 3	WP (C) - 6055/20 23	L. D. SAHU	C. O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 06		WRIT BRANCH-2	(Seat No-34)
47 8	27851/2 023	06.03.202 3	BLAPL- 13040/2 022	P. K. MOHANT Y	C. O.	COURT NO. 17	Order Dtd. 2023-03- 13	BL- 9322/2 2	BAIL- 1 (CRIMINA L MISC-1)	(Seat No-2)
47 9	27852/2 023	06.03.202 3	LAA- 152/200 8	S. K. SAMIM	GENER AL		Order Dtd. 2022-09- 15			(Seat No-2)
48 0	27853/2 023	06.03.202 3	ABLAPL- 7613/20 17	P K DAS	GENER AL		Order Dtd. 2017-05- 24		CRIMINAL MISC	(Seat No-18)
48 1	27854/2 023	06.03.202 3	CRLMC- 3183/20 22	SUPRIYO RANJAN MAHAPATRA	GENER AL		Order Dtd. 2023-01- 06		CRIMINAL MISC	(Seat No-3)
48 2	27855/2 023	06.03.202 3	CRLMC- 1071/20 23	S. SAHOO	GENER AL		Order Dtd. 2023-03- 02		CRIMINAL MISC	(Seat No-4)

483	27856/2023	06.03.2023	RSA-72/2017	M.R.ROUTRAY	GENERAL		Entire Order		SECOND APPEAL	(Seat No-4)
484	27857/2023	06.03.2023	RSA-14/2014	SAIKH JAFIRUDDIN	GENERAL		Order Dtd. 2021-12-01			(Seat No-4)
485	27858/2023	06.03.2023	RSA-52/2020	A. JENA	GENERAL		Order Dtd. 2023-01-27 Misc. case,			(Seat No-4)
486	27859/2023	06.03.2023	ABLAPL-3303/2019	J. MANTRI	GENERAL		Order Dtd. 2021-01-15			(Seat No-4)
487	27860/2023	06.03.2023	ABLAPL-11654/2017	M.R.ROUTRAY	GENERAL		Order Dtd. 2018-06-26		CRIMINAL MISC	(Seat No-14)
488	27861/2023	06.03.2023	CONTC-1026/2023	R.K.BARIK	GENERAL		Order Dtd. 2023-03-03			(Seat No-14)
489	27862/2023	06.03.2023	CONTC-658/2023	L. SAHOO	GENERAL		Order Dtd. 2023-02-23			(Seat No-14)
490	27863/2023	06.03.2023	WP (C) - 4291/2018	M.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-03			(Seat No-14)
491	27864/2023	06.03.2023	WP (C) - 5241/2023	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-03			(Seat No-14)
492	27865/2023	06.03.2023	WP (C) - 5238/2023	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-03			(Seat No-14)
493	27866/2023	06.03.2023	WP (C) - 5595/2023	R.C.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-03			(Seat No-14)
494	27867/2023	06.03.2023	WP (C) - 5594/2023	R.CH.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-03			(Seat No-14)
495	27868/2023	06.03.2023	WP (C) - 25567/2021	RABI SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-03			(Seat No-14)

49 6	27869/2 023	06.03.202 3	WP (C) - 5593/20 23	R.CH.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 03			(Seat No-14)
49 7	27870/2 023	06.03.202 3	CONTC- 7032/20 22	A.KALASH	C.O.	COURT NO. 3	Order Dtd. 2023-03- 02	WPC- 10480/ 22		(Seat No-14)
49 8	27871/2 023	06.03.202 3	CONTC- 1178/20 16	G.C.BARIK	C.O.	COURT NO. 3	Order Dtd. 2023-03- 03	WPC- 18626/ 13		(Seat No-14)
49 9	27872/2 023	06.03.202 3	CONTC- 1178/20 16	M.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03- 03			(Seat No-14)
50 0	27873/2 023	06.03.202 3	CONTC- 1061/20 23	B.B.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 03	WPC- 6042/2 2		(Seat No-14)
50 1	27874/2 023	06.03.202 3	CRLA- 770/202 1	B. SAMAL	C.O.	COURT NO. 5	Order Dtd. 2023-03- 06		CRIMINAL APPEAL	(Seat No-5)
50 2	27875/2 023	06.03.202 3	BLAPL- 1466/20 23	SARAT KUMAR JENA	C.O.	COURT NO. 5	Order Dtd. 2023-03- 06	BL- 9158/2 0	BAIL- 2 (CRMINAL MISC-2)	(Seat No-11)
50 3	27876/2 023	06.03.202 3	CONTC- 5126/20 21	MR.TRILOCH AN BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 03	WPC- 19515/ 19		(Seat No-11)
50 4	27877/2 023	06.03.202 3	CONTC- 5127/20 21	MR.TRILOCH AN BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 03	WPC- 19516/ 19		(Seat No-11)
50 5	27878/2 023	06.03.202 3	CONTC- 5128/20 21	MR.TRILOCH AN BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 03	WPC- 19517/ 19		(Seat No-11)
50 6	27879/2 023	06.03.202 3	CONTC- 5130/20 21	MR.TRILOCH AN BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 03	WPC- 19520/ 19		(Seat No-11)
50 7	27880/2 023	06.03.202 3	CONTC- 1210/20 23	M/S.SATYAJ IT SAMAL, R.SAMAL, P.SAMAL, S.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 03	WPC- 9053/2 2		(Seat No-11)
50 8	27881/2 023	06.03.202 3	WP (C) - 20138/2 016	R.K. MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd.			(Seat No-11)

							2023-03-03			
509	27882/2023	06.03.2023	WP (C) - 31565/2022	S.BARIK	C.O.	COURT NO. 3	Order Dtd. 2023-03-03			(Seat No-11)
510	27883/2023	06.03.2023	WP (C) - 18215/2016	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-03			(Seat No-11)
511	27884/2023	06.03.2023	WP (C) - 18215/2016	P.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-03			(Seat No-11)
512	27885/2023	06.03.2023	WP (C) - 18215/2016	B.K.MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-03			(Seat No-11)
513	27886/2023	06.03.2023	WP (C) - 21235/2016	M/S.BHARAT JALLI	C.O.	COURT NO. 3	Order Dtd. 2023-03-03			(Seat No-11)
514	27887/2023	06.03.2023	WP (C) - 21238/2016	M/S.BHARAT JALLI	C.O.	COURT NO. 3	Order Dtd. 2023-03-03			(Seat No-11)
515	27888/2023	06.03.2023	WP (C) - 37107/2022	A. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-03			(Seat No-11)
516	27889/2023	06.03.2023	WP (C) - 1861/2023	P.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02			(Seat No-11)
517	27890/2023	06.03.2023	WP (C) - 16978/2014	A.T.NAYAK	C.O.	COURT NO. 16	Order Dtd. 2023-03-03			(Seat No-11)
518	27891/2023	06.03.2023	WP (C) - 14639/2014	P.K.SWAIN	C.O.	COURT NO. 16	Order Dtd. 2023-03-03			(Seat No-11)
519	27892/2023	06.03.2023	WP (C) - 2468/2015	A.T.NAYAK	C.O.	COURT NO. 16	Order Dtd. 2023-03-03			(Seat No-11)
520	27893/2023	06.03.2023	WP (C) - 22178/2016	R.K.MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2023-03-03			(Seat No-11)

521	27894/2023	06.03.2023	WP (C) - 22178/2016	A. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-03-03			(Seat No-11)
522	27895/2023	06.03.2023	WP (C) - 17609/2019	B. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-11)
523	27896/2023	06.03.2023	WP (C) - 17609/2019	P.N.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-11)
524	27897/2023	06.03.2023	WP (C) - 17609/2019	B.K.MOHARANA	C.O.	COURT NO. 3	Order Dtd. 2023-03-02			(Seat No-11)
525	27898/2023	06.03.2023	WPC (OA) - 3068/2018	P.C.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-02	WPCOA-942/19,1228/19		(Seat No-11)
526	27899/2023	06.03.2023	WPC (OAC) - 1228/2019	P.C.DAS	C.O.	COURT NO. 9	Order Dtd. 2023-03-02			(Seat No-11)
527	27900/2023	06.03.2023	WPC (OA) - 942/2019	P.C.DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03-02			(Seat No-11)
528	27901/2023	06.03.2023	WPC (OAC) - 592/2018	A.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-03-02			(Seat No-11)
529	27902/2023	06.03.2023	WPC (OAC) - 592/2018	P.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-03-02			(Seat No-11)
530	27903/2023	06.03.2023	ABLAPL-5890/2017	P K DAS ADV	GENERAL		Order Dtd. 2018-08-24		BAIL-2 (CRMINAL MISC-2)	(Seat No-12)
531	27904/2023	06.03.2023	ABLAPL-5889/2017	P K DAS ADV	GENERAL		Order Dtd. 2018-08-24		BAIL-2 (CRMINAL MISC-2)	(Seat No-12)
532	27905/2023	06.03.2023	WP (C) - 12351/2020	B.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-27			(Seat No-12)
533	27906/2023	06.03.2023	WP (C) - 12351/2020	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-27			(Seat No-12)

534	27907/2023	06.03.2023	WP (C) - 12353/2020	B.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-27			(Seat No-12)
535	27908/2023	06.03.2023	WP (C) - 12353/2020	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-27			(Seat No-12)
536	27909/2023	06.03.2023	WP (C) - 12354/2020	B.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-27			(Seat No-12)
537	27910/2023	06.03.2023	WP (C) - 12354/2020	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-27			(Seat No-12)
538	27911/2023	06.03.2023	WP (C) - 12355/2020	B.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-27			(Seat No-12)
539	27912/2023	06.03.2023	WP (C) - 12355/2020	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-27			(Seat No-12)
540	27913/2023	06.03.2023	WP (C) - 12358/2020	B.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-27			(Seat No-12)
541	27914/2023	06.03.2023	WP (C) - 12358/2020	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-27			(Seat No-12)
542	27915/2023	06.03.2023	WP (C) - 3587/2023	P.C.ACHARY A	C.O.	COURT NO. 1	Order Dtd. 2023-03-03			(Seat No-12)
543	27916/2023	06.03.2023	WP (C) - 12360/2020	B.K.SWAIN	C.O.	COURT NO. 9	Order Dtd. 2023-02-27			(Seat No-12)
544	27917/2023	06.03.2023	WP (C) - 12360/2020	S. DASH	C.O.	COURT NO. 9	Order Dtd. 2023-02-27			(Seat No-12)
545	27918/2023	06.03.2023	WP (C) - 12534/2022	P.C.ACHARY A	C.O.	COURT NO. 6	Order Dtd. 2023-03-03			(Seat No-12)
546	27919/2023	06.03.2023	WP (C) - 12362/2020	B.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-27			(Seat No-12)

547	27920/2023	06.03.2023	WP (C) - 12362/2020	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-27			(Seat No-12)
548	27921/2023	06.03.2023	WP (C) - 8721/2016	M.K.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-03			(Seat No-12)
549	27922/2023	06.03.2023	WP (C) - 6586/2023	N.R.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-03			(Seat No-12)
550	27923/2023	06.03.2023	WP (C) - 20139/2016	R.K.MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-03			(Seat No-12)
551	27924/2023	06.03.2023	WP (C) - 20139/2016	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-03			(Seat No-12)
552	27925/2023	06.03.2023	WP (C) - 19634/2015	J.P. KAR	C.O.	COURT NO. 9	Order Dtd. 2023-03-03			(Seat No-12)
553	27926/2023	06.03.2023	WP (C) - 20140/2016	R.K.MAHABHOI	C.O.	COURT NO. 9	Order Dtd. 2023-03-03			(Seat No-12)
554	27927/2023	06.03.2023	WP (C) - 9120/2016	N. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-03			(Seat No-12)
555	27928/2023	06.03.2023	WP (C) - 20140/2016	R.K.BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-03			(Seat No-12)
556	27929/2023	06.03.2023	WP (C) - 14112/2016	M.K.PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-03-03			(Seat No-12)